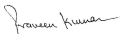


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT: KARKARDOOMA COURTS, DELHI.

ORDER

Ms. Anjana Kumari, P.A. presently posted in Office Pool of North-East District, Karkardooma Courts, Delhi is hereby posted in the court of Ms Arushi Parwal, Ld MM (Mahila Court-02), North-East District, Karkardooma Courts, Delhi with immediate effect in official exigency, till further orders.

Non-compliance of this order shall be viewed seriously which shall invite strict disciplinary action.



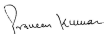
[PRAVEEN KUMAR]
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 531-542 /Admn./NE/KKD/2023

Delhi, the Dated 12th JAN 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-I, O/o Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.



Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

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